

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).11439-11440/2019

(Arising out of impugned final judgment and order dated 06-03-2019 in CN No. 444/2004 06-03-2019 in MS No. 35079/2018 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

SUKHDEO SINGH

Petitioner(s)

VERSUS

SOHAN LAL & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.74106/2019-EXEMPTION FROM FILING O.T.)

Date : 26-08-2019 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.M. KHANWILKAR
HON'BLE MR. JUSTICE DINESH MAHESHWARI

For Petitioner(s) Mr. Bhanu Sahariya, Adv.
Mr. Arun Nagar, Adv.
Mr. Sudhir Naagar, AOR
Mr. Dhirendra Yadav, Adv.

For Respondent(s) Mr. Dushyant Parashar, AOR

UPON hearing the counsel the Court made the following
O R D E R

Office report indicates that service on respondent Nos. 3,4, 6, 8 and 10 is not complete.

Respondent Nos. 1, 2 and 5 are represented by Mr. Dushyant Parashar, learned counsel.

Four weeks' time is granted to the respondents to file counter affidavit.

If no steps are taken by the petitioner qua the unserved respondents, the matter be notified after four weeks when appropriate order can be passed by the Court.

(NEETU KHAJURIA)
COURT MASTER

(VIDYA NEGI)
COURT MASTER

